

Fourteenth Loksabha**Session : 7****Date : 17-03-2006**

Participants : [Singh Dr. Raghuvansh Prasad](#), [Handique Shri Bijoy Krishna](#), [Panabaka Smt. Lakshmi](#), [Bhuria Shri Kantilal](#), [Ola Shri Sis Ram](#), [Aiyar Shri Mani Shankar](#), [Vaghela Shri Shanker Sinh](#), [Ravi Shri Vayalar](#), [Dasmunsi Shri Priya Ranjan](#), [Baal Shri T.R.](#), [Soni Smt. Ambika](#), [Sibal Shri Kapil](#), [Rajasekharan Shri M.V.](#), [Panabaka Smt. Lakshmi](#), [Ahmad Dr. Shakeel](#), [Sharma Shri Anand](#), [Rathawa Shri Naranbhai J.](#), [Palanimanickam Shri S.S.](#), [Muniyappa Shri K.H.](#), [Palanimanickam Shri S.S.](#)

an>

Title : Papers laid on the Table of the House by members/Ministers.

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : अध्यक्ष महोदय, मैं श्री शरद पवार जी की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ :

(1) उपभोक्ता मामले विभाग, उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय के वर्ष 2006-2007 के परिणाम बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 3947/06)

(2) खाद्य और सार्वजनिक वितरण विभाग, उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय के वर्ष 2006-2007 के परिणाम बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 3948/06)

(3) उपभोक्ता मामले विभाग, उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय के वर्ष 2005-2006 के निपादन बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 3949/06)

(4) खाद्य और सार्वजनिक वितरण विभाग, उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय के वर्ष 2005-2006 के निपादन बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 3950/06)

रेल मंत्रालय में राज्य मंत्री (श्री नारनभाई रठवा) : अध्यक्ष महोदय, मैं श्री लालू प्रसाद जी की ओर से रेल दावा अधिकरण अधिनियम, 1987 की धारा 30 की उपधारा(3) के अंतर्गत रेल दावा अधिकरण(प्रक्रिया) संशोधन नियम, 2006 जो 16 फरवरी, 2006 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि.66(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 3951/06)

खान मंत्री (श्री शीश राम ओला) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ : -

(1) खान मंत्रालय के वार् 2006-2007 के परिणाम बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 3952/06)

(2) खान मंत्रालय के वार् 2005-2006 के निपादन बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 3953/06)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Sir, on behalf of my colleague, Shri P. Chidambaram, I beg to lay on the Table:

(1) A copy of the Statement alongwith Award of Board of Arbitration (Hindi and English versions) regarding rejection of Board of Arbitration Award C.A. Reference No. 2 of 2002 –Grant of HRA to Central Government employees for the period from 1.1.1996 to 31.7.1997 at the pre-revised rates but with reference to revised pay under clause 21 of the Scheme for Joint Consultative Machinery and Compulsory Arbitration.

(Placed in Library, See No. LT 3954/06)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Finance for the year 2006-2007.

(Placed in Library, See No. LT 3955/06)

(3) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Finance for the year 2005-2006.

(Placed in Library, See No. LT 3956/06)

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): Sir, I beg to lay on the Table:

- (1) A copy of the Notification No. G.S.R.70 (E) (Hindi and English versions) published in Gazette of India dated the 17th February, 2006, approving the Mormugao Port Employees (Leave Travel Concession) Amendment Regulations, 2006 under sub-section (4) of section 124 of the Major Port Trusts Act, 1963.

(Placed in Library, See No. LT 3957/06)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Inland Waterways Authority of India, for the year 2004-2005, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Inland Waterways Authority of India, for the year 2004-2005.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 3958/06)

THE MINISTER OF TEXTILES (SHRI SHANKARSINH VAGHELA): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Textiles for the year 2006-2007.

(Placed in Library, See No. LT 3959/06)

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): I beg to lay on the Table-

- (1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Overseas Indian Affairs for the year 2006-2007.

(Placed in Library, See No. LT 3960/06)

- (2) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Overseas Indian Affairs for the year 2005-2006

(Placed in Library, See No. LT 3961/06)

ग्रामीण विकास मंत्री (डॉ. रघुवंश प्रसाद सिंह) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (1) ग्रामीण विकास विभाग, ग्रामीण विकास मंत्रालय के वार्ड 2006-2007 के निपादन बजट की एक प्रति (हिन्दी तथा अंग्रेज़ी संस्करण)

(Placed in Library, See No. LT 3962/06)

- (2) पेयजल आपूर्ति विभाग, ग्रामीण विकास मंत्रालय के वार् 2006-2007 के निपादन बजट की एक प्रति (हिन्दी तथा अंग्रेज़ी संस्करण)

(Placed in Library, See No. LT 3963/06)

- (3) भू-संसाधन विभाग, ग्रामीण विकास मंत्रालय के वार् 2006-2007 के निपादन बजट की एक प्रति (हिन्दी तथा अंग्रेज़ी संस्करण)

(Placed in Library, See No. LT 3964/06)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, I beg to lay on the Table:

- (1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Information and Broadcasting for the year 2006-2007.

(Placed in Library, See No. LT 3965/06)

- (2) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Information and Broadcasting for the year 2006-2007.

(Placed in Library, See No. LT 3966/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2004-2005, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Satyajit Ray Film and Television Institute, Kolkata, for the year 2004-2005.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 3967/06)

THE MINISTER OF PANCHAYATI RAJ AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI MANI SHANKAR AIYAR): I beg to lay on the Table:

- (1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Panchayati Raj for the year 2006-2007.

(Placed in Library, See No. LT 3968/06)

- (2) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Panchayati Raj for the year 2005-2006.

(Placed in Library, See No. LT 3969/06)

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the South Central Zone Cultural Centre, Nagpur, for the year 2002-2003, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Central Zone Cultural Centre, Nagpur, for the year 2002-2003

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3970/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2003-2004, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2003-2004.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 3971/06)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salar Jung Museum, Hyderabad, for the year 2004-2005.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 3972/06)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the South Zone Cultural Centre, Thanjavur, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Zone Cultural Centre, Thanjavur, for the year 2003-2004.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 3973/06)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Akademi, New Delhi, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lalit Kala Akademi, New Delhi, for the year 2003-2004.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. **(Placed in Library, See No. LT 3974/06)**

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Kalakshetra Foundation, Chennai, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kalakshetra Foundation, Chennai, for the year 2004-2005.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 3975/06)

- (13) A copy of the Outcome Budget (Hindi and English versions) of the Department of Tourism, Ministry of Tourism and Culture for the year 2006-2007. **(Placed in Library, See No. LT 3976/06)**
- (14) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Tourism for the year 2005-2006.

(Placed in Library, See No. LT 3977/06)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): Sir, on behalf of Dr. Ambumani Ramadoss, I beg to lay on the Table:

- (1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Health and Family Welfare for the year 2006-2007.
- (Placed in Library, See No. LT 3978/06)**
- (2) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Health and Family Welfare for the year 2006-2007.

(Placed in Library, See No. LT 3979/06)

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF OCEAN DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Kolkata, for the year 2004-2005, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Science Congress Association, Kolkata, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3980/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Aryabhata Research Institute of Observational Sciences, Nainital, for the year 2004-2005, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Aryabhatta Research Institute of Observational Sciences, Nainital, for the year 2004-2005.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 3981/06)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Accreditation Board for Testing and Calibration Laboratories, New Delhi, for the year 2004-2005, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Accreditation Board for Testing and Calibration Laboratories, New Delhi, for the year 2004-2005.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 3982/06)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2004-2005, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2004-2005.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 3983/06)

(9) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Science and Technology for the year 2006-2007.

(Placed in Library, See No. LT 3984/06)

(10) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Ocean Development for the year 2006-2007.

(Placed in Library, See No. LT 3985/06)

- (11) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Ocean Development for the year 2005-2006.

(Placed in Library, See No. LT 3986/06)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): Sir, on behalf of Shri Praful Patel, I beg to lay on the Table:

- (1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Civil Aviation for the year 2006-2007.

(Placed in Library, See No. LT 3987/06)

- (2) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Civil Aviation for the year 2005-2006.

(Placed in Library, See No. LT 3988/06)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): Sir, I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Hindustan Latex Limited, Thiruvananthapuram, for the year 2004-2005.

(ii) Annual Report of the Hindustan Latex Limited, Thiruvananthapuram, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3989/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Unani Medicine, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Unani Medicine, New Delhi, for the

year 2004-2005.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 3990/06)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India – Union Government (Commercial) (No. 13 of 2006) – Telecommunications Sector- Transaction Audit Observations (Regulatory Audit) for the year ended the 31st March, 2005 under article 151 (1) of the Constitution.

(Placed in Library, See No. LT 3991/06)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): Sir, I beg to lay on the Table:

- (1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-
- (i) S.O. 1743 (E) published in Gazette of India dated the 10th December, 2005 regarding acquisition of land for public purpose of building (four laning or six laning) of National Highway No. 25 in the State of Uttar Pradesh.
 - (ii) S.O. 1674 (E) and 1675 (E) published in Gazette of India dated the 28th November, 2005 regarding acquisition of land for building (four laning), maintenance, management and operation of different stretches of National Highway No. 58 in the State of Uttar Pradesh.
 - (iii) S.O. 1817 (E) published in Gazette of India dated the 27th December, 2005 regarding acquisition of land for public purpose of building (widening) of National Highway No. 28 in the State of Uttar Pradesh.

- (2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3992/06)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN): Sir, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Planning Commission for the year 2006-2007.

(Placed in Library, See No. LT 3993/06)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Sir, I beg to lay on the Table:

- (1) A copy each of the following Notifications (Hindi and English versions) under section 31 of the Securities and Exchange Board of India Act, 1992:-
 - (i) The Securities and Exchange Board of India (Mutual Funds) (Amendment) Regulations, 2006 published in Notification No. S.O. 38 (E) in Gazette of India dated the 12th January, 2006.
 - (ii) The Securities and Exchange Board of India (Custodian of Securities) (Amendment) Regulations, 2006 published in Notification No. S.O. 39 (E) in Gazette of India dated the 12th January, 2006.
 - (iii) The Securities and Exchange Board of India (Venture Capital Funds) (Amendment) Regulations, 2006 published in Notification No. S.O. 93 (E) in Gazette of India dated the 25th January, 2006.

(Placed in Library, See No. LT 3994/06)

- (2) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income Tax Act, 1961;-
 - (i) S.O. 4468 published in Gazette of India dated the 3rd December, 2005 regarding exemption to the "Missionaries of Charity, Kolkata" under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2005-2006 to 2007-2008, subject to certain conditions.
 - (ii) S.O. 4469 published in Gazette of India dated the 3rd December, 2005 regarding exemption to the "Society for Promotion of Wastelands Development, New Delhi" under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2005-2006 to 2007-2008, subject to certain conditions.
 - (iii) S.O. 4674 published in Gazette of India dated the 17th December, 2005 regarding exemption to the "Centre for Research in Rural and Industrial Development,

Chandigarh” under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 1998-1999 to 2000 to 2001, subject to certain conditions.

- (iv) S.O. 4675 published in Gazette of India dated the 17th December, 2005 regarding exemption to the “Centre for Research in Rural and Industrial Development, Chandigarh” under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2001-2002 to 2003-2004, subject to certain conditions.
- (v) S.O. 4676 published in Gazette of India dated the 17th December, 2005 regarding exemption to the “Centre for Research in Rural and Industrial Development, Chandigarh” under section 10(23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2004-2005 to 2006-2007, subject to certain conditions.

(Placed in Library, See No. LT 3995/06)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of section 9A of the Customs Tariff Act, 1975:-

- (i) G.S.R. 81 (E) published in Gazette of India dated the 1st March, 2006 together with an explanatory memorandum seeking to rescind two Notifications mentioned therein.
- (ii) G.S.R. 90 (E) published in Gazette of India dated the 1st March, 2006 together with an explanatory memorandum making certain amendments in the Notification No. 42/96-Cus., dated the 23rd July, 1996.
- (iii) G.S.R. 91 (E) published in Gazette of India dated the 1st March, 2006 together with an explanatory memorandum seeking to impose Special CVD of 4% on all imported goods in lieu of State Taxes/VAT.

(Placed in Library, See No. LT 3996/06)

(4) A copy each of the Notification Nos. G.S.R 83(E) to G.S.R. 89(E) and G.S.R. 92 (E) (Hindi and English versions) published in Gazette of India dated the 1st March, 2006 together with an explanatory memorandum regarding Customs Duty changes in the context of the Budget proposals announced by Finance Minister in Lok Sabha on 28th February, 2006, under section 159 of the Customs Act, 1962.

(Placed in Library, See No. LT 3997/06)

- (5) A copy of the Notification No. G.S.R. 82 (E) (Hindi and English versions) published in Gazette of India dated the 1st March, 2006, together with an explanatory memorandum seeking to notify the date for fixation of tariff value on Vanaspati as 1st March, 2006, issued under section 133 of the Finance Act, 2003.

(Placed in Library, See No. LT 3998/06)

- (6) A copy each of the Notification Nos. G.S.R 93(E) to G.S.R. 114(E) (Hindi and English versions) published in Gazette of India dated the 1st March, 2006 together with an explanatory memorandum regarding Central Excise Duty changes and exemption in context of Budget proposals pertaining to indirect taxes as announced by Finance Minister in Lok Sabha on 28th February, 2006, under sub-section (2) of section 38 of the Central Excise Act, 1944.

(Placed in Library, See No. LT 3999/06)

- (7) A copy each of the Notification Nos. G.S.R 115(E) to G.S.R. 121(E) (Hindi and English versions) published in Gazette of India dated the 1st March, 2006 together with an explanatory memorandum regarding certain changes made in service tax in the context of Budget proposals as announced by Finance Minister in Lok Sabha on 28th February, 2005, under sub-section (4) of section 94 of the Finance Act, 1994.

(Placed in Library, See No. LT 4000/06)

- (8) A copy of the Draft Notification No. F.No. 15/5/2004-BOA (Hindi and English versions) granting exemption to the Indian Overseas Bank (IOB) from application of section 19 of the Banking Regulation Act, 1949 for acquiring 100% shares of Bharat Overseas Bank Limited under sub-section (2) of section 53 of the Banking Regulation Act, 1949.

(Placed in Library, See No. LT 4001/06)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI ANAND SHARMA): I beg to lay on the Table a copy of the Performance Budget (Hindi and English versions) of the Ministry of External Affairs for the year 2005-2006.

(Placed in Library, See No. LT 4002/06)

